

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

201. IA/109/2024 IA/112/2024 In C.P. (IB)/1236(MB)2020

IN THE MATTER OF

Shapoorji Pallonji Finance Pvt Ltd

... Petitioner

Vs

Rajesh Construction Company Pvt Ltd

...Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 11.07.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant In IA/109/2024:

Adv. Shyam Kapdia (PH)

For the Respondent:

ORDER

IA 109/2024 and 112/2024:-Written submissions have been tendered in the

Court. **Reserve for orders.**

SD/-
MADHU SINHA
Member(Technical)
/Anmol/

SD/-
REETA KOHLI
Member(Judicial)